

TRIPURA



GAZETTE

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**GOVERNMENT OF TRIPURA
FOREST DEPARTMENT.**

No. F. 7 (273)/FOR/FP-16/21143-192

Dated, Agartala, the 29th August, 2020.

NOTIFICATION

The Governor, Tripura is placed to notify the following Schedule of Rate (SoR) for trees extracted from diverted forest land under Forest Conservation Act, 1980 and other Government land :

Sl. No.	Particulars	Item of Work	Variables/Type of site/Location	Rate (Rs)/cum
1	Surveying and Marking of trees	Surveying and marking of trees along Transmission Line/Mining area/ Roadside and other Forest Areas	Along Road side	15.00
			Along Transmission Line/Mining/other Forest area	25.00
2	Branch Cutting	Branch removal of tree to facilitate felling prior to felling of tree **DFO will sanction only based on filed verification report of SDFO	Along Road /Transmission Line/Mining/other Forest areas	390.00

Sl. No.	Particulars	Item of Work	Variables/Type of site/Location	Rate (Rs)/cum
3	Felling	Felling of standing trees at a suitable Direction	Along /TransmissionLine/Mining	286.00
			Road (SH/NH/Single or Kachcha Road) and other Forest areas	207.00
4	Logging	Logging of Felled trees	Along /TransmissionLine/Mining	242.00
			Along Road (SH/NH/Single or Kachcha Road) and other Forest areas	196.00
5	Dragging by Elephant or Mechanicalmeans	Dragging of logs to stacking site byElephant for loading in vehicle for Transportation	Along /Transmission line/along road/Mining area/other forest area if distance of Dragging is 50 meter to100 meter	1400.00
			Along /Transmission line/Mining area/other forest area if Distance of Dragging is 100 meter to 250 meter	2000.00
			Along /Transmissionline/Mining area/other forest area if Distance of Dragging is 250 and above	2350.00
		Dragging of logs to stacking site by mechanical Means for loading in vehicle for Transportation	Along Transmission line/Road/ Mining area/Forest area if Distance Dragging is 50-250m 250m and above	780.00
			Along /Transmission line/Mining area/other forest area if dragging is 250m & above	1300.00
6	Transportation including Loading and Unloading	Transportation of logs from stacking site to Depot.	If the distance of transportation is 1 Km to 20 Km	1225.00
			If the distance of transportation is 21 Km and above	1350.00
7	Stacking at Depot Site	Stacking, lot making etc in depot	LS	175.00
8	Monitoring and Evaluation	Fuel for vehicles, other expenses etc	3 per cent of Estimated cost of extraction	
9	Maintenance and Cleaning of Depot	DFO may include the provision for maintenance of depot for safe storage of timber in depot, approach road from depot		
<p>This will be effect from the date of its issue.</p> <p style="text-align: right;">By order of the Governor, Harshakumar C., IFS Joint Secretary to the Government of Tripura.</p>				